

(c) the number of officers awaiting their promotions in view of (a) above and whether it is a fact that there is a great resentment among officers due to the extensions; and

(d) if so, whether there is any proposal to retire early the persons given such extensions?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Sixteen.

(b) and (c). The extensions in the above cases have been given in the public interest. It is not possible to indicate the number of officers whose chances of promotion have been affected as promotion of any particular officer depends on various factors and not solely on availability of a vacancy. Representations were received from officers and their Associations against some of the extensions so granted.

(d) All, except two officers out of the 16 officers who were retained in service beyond the age of superannuation, have already retired. There is no proposal to retire these two officers before the due date.

Selection Grade Teachers Posts lying Vacant

7378. SHRI RAM SINGH YADAV: Will the Minister of EDUCATION be pleased to state how many selection grade posts of the teachers of the aided school working under Delhi Administration are still lying vacant?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): According to information furnished by Delhi Administration, the following selection grade posts are lying vacant, as

per applications received from aided schools for grant-in-aid:—

Post Graduate Teacher (PGT)	49
Trained Graduate Teacher (TGT)	5
Language Teacher (LT)	35
Drawing Teacher	4
Physical Education Teacher (PET)	4
Jr. Domestic Science Teacher	2
Jr. Craft Teacher	1
Asstt. Teacher	34
Total	194

Cycle stand at Pataudi Road Station

7379. SHRI RAMAVTAR SHASTRI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Northern Railway has not provided cycle stand and other amenities at Pataudi Road Station even on demand of daily passengers;

(b) whether it is a fact that some persons have illegally occupied a big land in the railway premises of Pataudi Road Station for running cheap type hotels;

(c) whether it is a fact that MPs have drawn attention of D.S. Bikaner to remove the hotels from circulating area at Pataudi Road Station but no action has been taken so far; and

(d) what are the detailed reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No Cycle stand has been provided as yet, but other passenger amenities are available.

(b) to (d). Yes. Steps are in hand to evict the unauthorised occupants of the railway land.